

Central Administrative Tribunal Principal Bench

C.P. No. 484/2019 In O.A. No. 1762/2019

This is the 09th Day of December, 2019

Hon'ble Mrs. Vijay Lakshmi, Member (J) Hon'ble Mr. Pradeep Kumar, Member (A)

Sh. Surender Kumar Sharma, Aged about 58 years, S/o Late Sh. Shiv Nath Sharma, Working as Carpenter under Assistant Engineer (Civil) O/o Assistant Engineer (Civil), Civil Construction Wing (CCW), Door Darshan Bhawan, Phase-I, Mandi House, New Delhi-110001; R/o H.No. 449, Guruwarawali Gali, Sahabad, Mohammadpur, New Delhi-61 ...Applicant

(By Advocate : Sh. A.K. Bhakt)

Versus

- Sh. F. Sheheryar
 Director General
 Prasar Bharti Broadcasting Corporation of India
 All India Radio, Aakaswani Bhawan,
 Sansad Marg, New Delhi.
- Shri Jagdish Bhagat
 Chief Engineer,
 Civil Construction Wingh
 6th Floor, Soochna Bhawan,
 New Delhi.
 ...Respondents

(By Advocate : Sh. S.M. Arif with Ms. Shabnam Perween)



ORDER

Hon'ble Mr. Pradeep Kumar, Member (A):

After arguing the matter for some time, learned counsel for the applicant sought liberty to withdraw the CP with further liberty to file an application as advised as per law.

2. Accordingly, the C.P. is dismissed as withdrawn.

(Pradeep Kumar) Member (A)

(Justice Mrs. Vijay Lakshmi) Member (J)

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